

IN THE NATIONAL COMPANY LAW TRIBUNAL
DIVISION BENCH (COURT- I) CHENNAI

ATTENDANCE CUM ORDER SHEET OF THE HEARING
HELD ON **02.05.2024** THROUGH PHYSICAL HEARING

PRESENT: HON'BLE SHRI SANJIV JAIN, MEMBER (JUDICIAL)
HON'BLE SHRI VENKATARAMAN SUBRAMANIAM, MEMBER (TECHNICAL)

IN THE MATTER OF : My Fare Tours & Travels Pvt Ltd
Vs
Premier Futsal management Pvt Ltd

MAIN PETITION NUMBER : IBA/441/2019
(IA/MA) APPLICATION NUMBERS

IA/1978(CHE)/2023

1. V. Mahesh.

PCS.



(Present).

For
RP/COO.



1. IBA/441/2019

IA/1978(CHE)/2023

ORDER

Present: Shri. V. Mahesh, Ld. PCS for the Applicant/RP.

Arguments on the plan heard.

Order Reserved.

Sd/-

**VENKATARAMAN SUBRAMANIAM
MEMBER (TECHNICAL)**

Sd/-

**SANJIV JAIN
MEMBER (JUDICIAL)**

vs